

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2012 &
I.A. No. 306 of 2012

Dated : 7th December, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. & Anr. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. R.K. Mehta,
Mr. Antaryami Upadhyay
Mr. David A. for R.1
Mr. P.N. Bhandari for R.2 to R.4
Mr. Virendra Lodha, Sr. Adv.
Ms. Ritwika Nanda for R.5

ORDER

The learned counsel for the Appellant has filed his Written Submissions and also finished his rejoinder submissions.

The learned counsel for the Respondent is directed to file his Written Submissions on or before 03.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions on **18.01.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs